

Muslim Members pointed out that on the following day there is *Id*.

MR. SPEAKER : In order to accommodate the request of the Muslim Members you can take it up a day earlier.

SHRI RAGHU RAMAIAH : It will be taken up on the 8th and the voting will be on the 9th.

श्री सरङ्ग पाण्डेय (गाजीपुर) : अध्यक्ष महोदय, गन्ने के प्रश्न पर एक बहस होने वाली थी। इस सप्ताह भी उस का कोई जिक्र नहीं है। मैं यह जानना चाहता हूँ कि वह बहस कब होगी।

MR. SPEAKER : This is only concerning one item. There is no other item ; nothing. This is only concerning the request by Muslim Members to allow them a free day on the 10th for prayers. I hope the House agrees to it.

12.56 hrs.

PERSONAL EXPLANATION BY MEMBERS

THE DEPUTY MINISTER (SHRIMATI NANDINI SATAPATHY) : Sir, I rise on a point of personal explanation. On the 26th November, 1969, during the course of his speech, Shri Manubhai Patel made some references to me. He said : I quote :

“परसों ही कांग्रेस वर्किंग कमेटी में जो तीन नये सदस्य लिए गये हैं, अर्थात् श्री चन्द्रजीत यादव, श्रीमती नन्दिनी सत्पथी और श्री गरगेश, उन के बारे में श्री चिन्तामणि पाणिग्रही, श्री वेदव्रत बरुवा आदि ने जाकर प्राइम मिनिस्टर से यही शिकायत की है कि वह कम्युनिस्ट हैं। उन्होंने कहा है कि वह कम्युनिस्ट हैं, मैं इस लिए विरोध नहीं करता हूँ। मैं विरोध इस लिए करता हूँ कि वे आर एम्बेसी पीपल। इस का जवाब क्या है ? (व्यवधान) एम्बेसी

पीपल होने की वजह से उसी दल के साथियों ने उनकी शिकायत की है।”

श्री हुकम चन्द कछवाय (उज्जैन) : अध्यक्ष महोदय, पार्टी के भगड़े इस सदन में क्यों लाये जा रहे हैं ?

श्रीमती नन्दिनी सत्पथी : पार्टी के भगड़े की बात नहीं है। चूँकि इस हाउस में कुछ कहा गया है, इस लिए मैं उस के बारे में स्पष्टीकरण कर रही हूँ।

MR. SPEAKER : Order, order.

SHRI HEM BARUA (Mangaldai) : That is a party matter. (*Interruptions*).

MR. SPEAKER : Order, order. I have allowed it. It is a personal explanation in reply to something which was said on this side of the House. She is entitled to have her say.

SHRIMATI NANDINI SATPATHI : Sir, I most emphatically and categorically repudiate the allegation that I am a Communist, as also the insinuation that I have kind any of connection with any foreign embassy.

Indeed, I must strongly protest against these utterly baseless, unjustified and defamatory allegations and insinuations. I challenge the hon. Member to produce one iota of evidence to support his allegations.

I leave it to you, Sir, and to this House to consider whether or not I am entitled to the protection of this House ; also whether it is not the privilege of this hon. House to have only facts and not unfounded and baseless allegations.

SHRI K. R. GANESH (Andaman and Nicobar Islands) : Sir, I rise on a point of personal explanation. On the 26th November, 1969, during the course of his speech, Shri Manubhai Patel made some references to me. He said : I quote—

“परसों ही कांग्रेस वर्किंग कमेटी में जो तीन नये सदस्य लिये गये हैं, अर्थात् श्री चन्द्रजीत यादव, श्रीमती नन्दिनी

[Shri K. R. Ganesh]

सत्यधी और श्री गणेश, उन के बारे में श्री चितामणि पाणिग्रही, श्री वेदव्रत बरुआ आदि ने जा कर प्राइम मिनिस्टर से यही शिकायत की है कि वह कम्युनिस्ट हैं। उन्होंने कहा है कि वह कम्युनिस्ट हैं, मैं इस लिए विरोध नहीं करता हूँ, मैं विरोध इस लिए करता हूँ कि वे आर एम्बेसी पीपल। इस का जवाब क्या है? (व्यवधान) एम्बेसी पीपल होने की वजह से उसी दल के साथियों ने उनकी शिकायत की है।”

Sir, I deny and repudiate the allegation that I am a member of the Communist party or have any other connection with the said party.

I emphatically...(Interruption). Say it outside. I will reply.

(व्यवधान) मैं जनसंघ वालों से डरने वाला नहीं हूँ। जनसंघ से कम्युनिस्ट होना अच्छा है। जनसंघी गांधीजी को मारने वाले हैं।

13.00 hrs.

श्री राम सेवक यादव (बारबंकी) : घबड़ाओ नहीं कम्युनिस्टों से ..(व्यवधान) ..

श्री के० आर० गणेश : हम घबड़ाते नहीं हैं... (व्यवधान)

MR. SPEAKER : Please do not take notice of these habitual interruptions. Please proceed.

SHRI K. R. GANESH : I emphatically repudiate the allegation and the insinuation contained in it of being "Embassy people" and consider it irresponsible, mischievous and defamatory and dismiss the same with the contempt it deserves.

As a member of the House, I seek your protection.

SHRI SURENDRANATH DWIVEDY (Kendrapara) : He says that what Mr. Manubhai Patel has said is defamatory. Defamatory things cannot be in the proceedings. They have to be expunged.

MR. SPEAKER : I do not know. (Interruptions).

SHRI MANUBHAI PATEL (Dabhol) : Tomorrow I want to make a personal explanation.

MR. SPEAKER : If there is any evidence with you, you can bring it. But I cannot allow a personal explanation counter to this explanation.

SHRI MANUBHAI PATEL : I had only quoted what had been said. Even that day when Mr. Tridib Kumar Choudhuri interrupted me, I said that I was only quoting what had been said. (Interruptions).

13.04-1/2 hrs.

OATHS BILL—contd.

Clause 7—contd.

MR. SPEAKER : The House will resume further clause-by-clause consideration of the Oaths Bill. Clause 7 was being discussed.

SHRI LOBO PRABHU (Udipi) : I was on my legs. I was speaking on my amendments.

MR. SPEAKER : You can continue your speech after lunch.

13.05 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at five minutes past Fourteen of the Clock

[SHRI K. N. TIWARY in the Chair]

OATHS BILL—contd.

Clause 7—contd.

MR. CHAIRMAN : We are on clause 7; Shri Lobo Prabhu to continue his speech.

SHRI LOBO PRABHU : Mr. Chairman, Sir, yesterday, I was at the stage of relating the hon. Minister's statement that clause 8 makes up any deficiency in clause 7. I have read clause 8 very carefully. I find it provides that any evidence given in a court should be true.